## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 4908 TO BE ANSWERED ON 31.03.2023

### **FUNDS UNDER UJJWALA SCHEME**

4908: DR. MOHAMMAD JAWED:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of funds allocated and released under the Ujjwala scheme during last five years, State-wise;
- (b) whether the Government has conducted any audits on shelter homes under the Ujjwala scheme, if so, the details thereof and if not, the reasons therefor:
- (c) whether the Government proposes to extend the number of skill programmes provided to the survivors to assist them to become financially independent, if so, the details thereof; and
- (d) the details of steps taken by the Government to improve the quality of education of the survivors under this scheme?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) Under the newly approved Mission Shakti, SwadharGreh - for women in difficult circumstances and Ujjawala Home - for prevention of trafficking have been merged and renamed as Shakti Sadan which is an integrated Relief and Rehabilitation Home for the women in distress situations and difficult circumstances. State-wise details of fund released (Ujjawala Home) during the last five years is at **Annexure-I.** 

The SwadharGreh and Ujjawala Schemes were evaluated by NITI Aayog in 2020-21 and recommended continuation of the schemes.

Under 'Mission Shakti' appropriate monitoring mechanism is available at all levels i.e. at National, State and District levels. The Government continuously monitor progress of implementation of all Schemes through physical and virtual meetings with States/UTs, field visit by the officials of the Ministry and through digital mode and takes appropriate measures and issues advisories to States/UTs from time to time.

Mission Shakti Scheme guidelines envisage that arrangements be made for e-learning and Open Schools by the concerned department. Any requirement for gadgets / equipment like computers, TV sets, internet connection for the purpose is provided as per the norms. Further, arrangement be made by the implementing organization for providing vocational training/ skill development classes to the women through the Vocational Training Institutes recognized by the Directorate General of Employment and Training under the Ministry of Labour and Employment/ Training Partners of National Skill Development Council (NSDC). Training and examination fee, if not provided under any other scheme/ programmes of the Central/ State Government, would be reimbursed on submission of the certificate issued by the vocational training institute on successful completion of training.

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Annexure with regard to reply to Parts (a) to (d) of Lok Sabha Un-starred Question No. 4908 for answer on 31.03.2023 regarding **Funds under Ujjwala Scheme** asked by DR. MOHAMMED JAWED, Hon'ble Member of Parliament (LS)

State-wise details of fund released (Ujjawala Home) during the last five years

(Amount in Rupees lakh)

S.N.	States/UTs	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	14.07	-	-	-	-
2	Assam	321.82	-	193.00	-	-
3	Bihar	28.99	-	-	-	
4	Chhattisgarh	38.75	9.67	34.00	30.00	
5	Goa	ı	-	-	2.00	-
6	Gujarat	59.36	25.00	-	-	
7	Jharkhand	-	-	14.00	-	-
8	Karnataka	270.24	-	-	124.00	-
9	Kerala	30.02	-	28.00	-	-
10	Madhya Pradesh	10.59	-	-	-	-
11	Maharashtra	258.36	-	-	-	-
12	Manipur	221.96	111.00	289.00	437.00	-
13	Mizoram	13.12	12.00	10.00		27.00
14	Nagaland	20.37	10.00	19.00	22.00	-
15	Odisha	176.22	20.00	146.00	101.00	-
16	Rajasthan	112.06	-	-	-	-
17	Sikkim	13.74	-	10.00	-	-
18	Tamil Nadu	52.96	32.00	52.00	-	-
19	Telangana	70.70	37.00	37.00	74.00	-
20	Uttrakhand	66.41	-	21.00	-	-
21	Uttar Pradesh	102.93	-	-	-	-

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